it has virtually become impossible for any family to travel safe in the upper classes of the Railways; and

(b) if so, the steps taken to curb the menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Facts are being ascertained from the State Government,

†Construction of culverts on National Highways

797. SHRI G. BARBORA: Will the Minister of TRANSPORT AND SHIP-PING be pleased to state:

- (a) what is the reason for scores of culverts on National Highway No. 37 in Assam lying half-constructed for nearly nine months; and
- (b) what steps Government are taking to complete construction of these culverts within a reasonable time?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) and (b) The necessary information is being collected and will be laid on the Table of the Sabha in due course.

‡SHEIKH ABDULLAH'S VISIT TO PAKISTAN

895. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that requests have been made to Government to allow Sheikh Abdullah to go to Pakistan; and
- (b) whether the matter has been considered and if so, the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

†Transferred from the 3rd December, 1968.

‡Transferred from the 5th December, 1968.

1

PAPERS LAID ON THE TABLE

- I. THE INDIAN POLICE SERVICE (PAY)
 SECOND AMENDMENT RULES,
 1968
- II. THE INDIAN ADMINISTRATIVE SER-VICE (PAY) FOURTH AMENDMENT RULES, 1968
- III. THE INDIAN ADMINISTRATIVE SER-VICE (PAY) FIFTH AMENDMENT RULES, 1968
- IV. THE INDIAN POLICE SERVICE (PAY)
 THIRD AMENDMENT RULES, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications (in English) of the Ministry of Home Affairs:—

- (i) Notification G.S.R. No. 2026, dated the 28th September, 1968 publishing the Indian Police Service (Pay) Second Amendment Rules, 1968. [Placed in Library. See No. LT-2557/68.]
- (ii) Notification G.S.R. No. 2027, dated the 28th September, 1968 publishing the Indian Administrative Service (Pay) Fourth Amendment Rules, 1968. [Placed in Library. See No. Lt-2558/68].
- (iii) Notification G.S.R. No. 2070, dated the 21st November, 1968, publishing the Indian Administrative Service (Pay) Fifth Amendment Rules, 1968.
- (iv) Notification G.S.R. No. 2071, dated the 21st November, 1968, publishing the Indian Police Service (Pay) Third Amendment Rules, 1968.

[Placed in Library. See No. LT-2676/68 for (iii) and (iv)].